

[Dr. Venkatesh Kabde]

industrial and other development of Marathwada is not possible. Therefore, it is requested that debentures may be floated not only for Manmad-Adilabad line as proposed by the Railway Minister but for all the above stated railway lines.

[Translation]

- (vii) **Need for payment of Hill compensatory allowance to Central Government and Public undertakings' Employees posted in Himachal Pradesh**

PROF. PREM KUMAR DHUMAL (Hamirpur): Mr. Deputy Speaker, Sir, there is great resentment among the employees of Central Government and Public Undertakings posted in Himachal Pradesh for non-payment of Hill Compensatory Allowance on the pattern of State Government, since the employees working in Central Government offices and Public undertakings in other states such as Sikkim and Rajasthan are enjoying such benefits on the pattern of the State Government they are getting H.C.A. in Sikkim and Border Allowance in Rajasthan.

In this regard, several organisations of these employees working in Himachal Pradesh have expressed their resentment in the meetings organised by them and through various other means that being the hill area, they have to spend much more on the maintenance of their families.

Generally it has been observed till now that it were the State Government's employees asking for the pay and allowances on the pattern of Central Government, but in this case Central Government employees are asking for payment of allowances on the pattern of State Government.

Keeping in view the above, I urge the Government to grant H.C.A. immediately to the employees of Central Government and public undertakings posted in Himachal on the pattern of Himachal Government, so that

the prevailing resentment among the employees could be removed.

12.50 hrs.

DEMANDS FOR GRANTS (GENERAL),  
1990-91

**Ministry of Industry—Contd.**

[English]

MR. DEPUTY-SPEAKER: Now, we take up discussion on the Demands of the Ministry of Industry.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, the Minister of Industry will reply at 4 o'clock and we can take the vote immediately thereafter.

MR. DEPUTY-SPEAKER: We have time for 1 O'Clock till 4.30 PM.

SHRI P. UPENDRA: The hon. Minister would reply at 4.30 PM.

MR. DEPUTY-SPEAKER: Yes. Now Shri M. Arunachalam will speak.

SHRI M. ARUNACHALAM (Tenkasi): Mr. Deputy-Speaker, Sir, Let me begin as a former Member of the Council of Ministers who looked after Industry Ministry by wishing Shri Ajit Singh well in his assignment. He has an excellent foundation to build on. The question is, will he be able to? before I comment on it based on whatever little has been done by him during the last four months, let me take this opportunity to mention a few points.

As the Annual Administrative Report for 1989-90 asserts, industrial growth in the first four years of the Plan exceeded Plan targets. 1989-90 saw in the first four months some signs of sluggishness. Our efforts to put the growth back on the rapid growth path